

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 205 of 2020

IN THE MATTER OF:

Shri Shyam Haribhau Sapkal & Ors.

...Appellants

Vs.

**The New Akot Cotton Ginning and Pressing
Company Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.
Abhishek Aggarwal, Advocates**

For Respondent: Mr. Hrishikesh Chitale, Advocate

ORDER

(Through Virtual Mode)

05.03.2021: Learned Counsel for the Appellant submits that due to lock-down in Maharashtra, he could not contact the Appellant. Therefore, he further seeks two weeks' time to file 'Rejoinder'. Prayer is allowed.

Parties are directed to file short written submissions not more than three pages alongwith relevant citations.

Let the matter be fixed on **16th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

S.S./kam